

(b) There is no proposal at present to provide rail link between Patratu and Hazaribagh.

[English]

Sick Cement Units

74. SHRI BANWARI LAL PUROHIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Development Council of Cement Industry has urged Government to evolve a policy with the help of financial institutions to restore the health of some of the sick cement units; and

(b) if so, the action taken or proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : (a) No, Sir.

(b) Does not arise in view of the reply to Part (a) above.

Quota of berths at Jaunpur Station for Doon Express

75. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) the quota of berths of various classes from Jaunpur to Calcutta in the Doon Express and vice versa; and

(b) whether it is proposed to increase the quota adequately in view of heavy passenger traffic on this route?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) A quota of 4 second class berths is available at Jaunpur Station by 3010 Doon Express.

(b) There is no such proposal at present.

Import of Westland Helicopters

76. SHRI JASWANT SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of Westland helicopters imported by the country and on what terms;

(b) whether any assurance was given that their import would only be made after completion of necessary modifications;

(c) if so, whether these modification or alterations were actually carried out;

(d) who inspected and certified this aspect before their import;

(e) how these helicopters were deployed; and

(f) what has been their performance?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Pawan Hans Limited imported 21 Westland Helicopters fitted with Gem Rolls Royce Engines at a cost of £ 65 million, which included cost of appropriate spares for two years, ground support equipment, training aids and maintenance cost during warranty period of 18 months or 1000 hours of flying whichever is earlier. The entire cost was covered under an outright grant of £ 65 million given by the British Government under DDA grant. Pawan Hans Limited paid separately £ 5 million for six spare engines and accessories. The manufacturers also paid a one time lumpsum operating subsidy of £ 10 million.

(b) to (d). Certain reservations were expressed regarding the "zero risk on take-off", "pay load penalty" and higher operating cost of the helicopters. Suitable modifications were carried out by the manufacturers to overcome the problems of "zero risk on

take-off" and "pay load penalty" and the helicopters were acquired after finding them suitable by two expert technical teams. The team that cleared the helicopter with respect to "zero risk on take off" consisted of representatives of Directorate General of Civil Aviation, Indian Air Force and Indian Airlines. The team that dealt with "pay load penalty" was composed of representatives of Directorate General of Civil Aviation, Indian Air Force, Indian Airlines and Helicopter Corporation of India now known as Pawan Hans Limited. One time operating lump-sum subsidy of £ 10 million was also given by the manufacturers to offset the high operational cost from the 7th year of operation.

(e) Due to multiple problems in their operation, all the Westland helicopters in the fleet of Pawan Hans have been grounded since 21-12-89 till corrective measures are taken on the basis of report to be submitted by the Hussainy Committee appointed for examining various operational/safety aspects of the helicopters. Before the grounding, the helicopters were on wet-lease to ONGC/ State Governments/Union Territory Administrations.

(f) The performance of Westland Helicopters has not been satisfactory.

Upgradation of Bangalore Airport

77. SHRI R. GUNDU RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have decided to upgrade the Bangalore Airport as an International Airport; and

(b) if so, the steps taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Expenditure by Air India Publicity

78. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the expenditure being incurred by Air India per month on publicity and its proportion in foreign exchange and the amount being given to the consultants and designers;

(b) whether Government have reviewed the aforesaid expenditure during the last two months; and

(c) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Publicity expenditure of Air India in India and abroad for the period April, 89 to September, 89 is indicated below:—

(Rs in crores)

Period	Expenditure in India	Expenditure abroad
1	2	3
April, 89	0.74	0.74
May, 89	0.77	0.76